

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

22.02.2021

O.A./350/272/2020

M.A./350/23/2021

M.A./350/24/2021

M.A./350/152/2020

(SB) (DELAY)

ITEM NO:6

FOR APPLICANTS(S) Adv. : Ms. P. Banerjee

FOR RESPONDENTS(S) Adv.: None



Notes of The Registry	Order of The Tribunal
	<p>Ms. P. Banerjee, Id. counsel for applicant submits that the applicant has already expired on 14.04.2020.</p> <p>Therefore, the OA has abated.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>